

ITEM NO.14

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 728/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANJU

Respondent(s)

Date : 14-12-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Shwetank Sailakwal, Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

For Respondent(s) Mr. Ram Lal Roy, AOR
Mr. N.A. Tyagi, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await records.

D.O letter was already issued. Registry to verify whether the
same was delivered or not.

List again on 2.2.2023.

S.P.S. LALER
Registrar

MG